

HIGH COURT OF ANDHRA PRADESH :: HYDERABAD

ABSTRACT

Holidays – Declaration of Public Holiday on Thursday the 29th August, 2013 to High Court instead of Optional Holiday on account of 'Janmastami' and the 21st day of September, 2013 will be a Court working Saturday for the High Court – NOTIFIED.

ROC.NO.1900/SO-1/2012

DATED: 20.08.2013

NOTIFICATION NO. 23 /SO/2013

Read: High Court's Notification Nos.50 & 51/SO/2012,
dated 07.12.2012.

In partial modification of the Notification read above, the High Court of Andhra Pradesh hereby declares Public Holiday on **Thursday the 29th day of August, 2013** instead of Optional Holiday on account of 'Janmastami' and the **21st day of September, 2013 will be a Court working Saturday** for the High Court.


REGISTRAR GENERAL 20/8/13

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice.
(With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) The Addl. Private Secretary to the Hon'ble the Chief Justice.
- 3) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
- 4) All the Registrars, High Court of A.P., Hyderabad.
- 5) All the Unit Heads in the State.
- 6) All the Officers, High Court of A.P., Hyderabad.
- 7) All the Section Heads, High Court of A.P., Hyderabad.
- 8) The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
- 9) The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam
- 10) The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
- 11) The Special Judge for Economic Offences, Hyderabad.
- 12) The Special Judge for Essential Commodities Act, Hyderabad.
- 13) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 14) The Special Sessions Judge for SCs & STs (POA) Act, 1989-cum-VI Metropolitan Sessions Judge, Secunderabad.
- 15) The Special Sessions Court for Trial of cases under SCs & STs (POA) Act, 1989-cum-IV Addl. District Judge, Chittoor at Tirupathi and Guntur.
- 16) The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.

- 17) The Judge, Family Courts Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
- 18) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 19) The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
- 20) The Presiding Officers, Labour Courts at Hyderabad, I, II, & III, Visakhapatnam, Guntur, Ananthapur, Warangal, & Godavari Khani.
- 21) The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
- 22) The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
- 23) The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
- 24) The Secretary to Governor of A.P., Hyderabad.
- 25) The Chief Secretary to Government of Andhra Pradesh, Hyderabad.
- 26) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
- 27) The Registrar, Supreme Court of India, New Delhi.
- 28) The Registrar, All High Courts in India.
- 29) The Registrar Railway Claims Tribunal, Hyderabad.
- 30) The Registrar, Income Tax Tribunal, Hyderabad.
- 31) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 32) The Registrar, A.P. Lokayukta, Hyderabad.
- 33) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 34) The Secretary, Bar Council of A.P., Hyderabad.
- 35) The Accountant General, Andhra Pradesh, Hyderabad
- 36) The Advocate General, Andhra Pradesh, Hyderabad
- 37) The Public Prosecutor, High Court of A.P., Hyderabad.
- 38) The Administrator, Government Pleaders, Hyderabad.
- 39) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 40) The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
- 41) The Secretary, A.P. H.C. Legal Service Committee, Hyderabad.
- 42) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 43) The Registrar, Special Court under the A.P. Electricity (Amendment) Act -2000, Sec'bad.
- 44) The Director of Prosecutions, Hyderabad.
- 45) The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad
- 46) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad
(For Publication in the Gazette Urgently)
- 47) The President, A.P. Judicial Officer's Association, Hyderabad.
- 48) The President, A.P. High Court Service Association, High Court of A.P., Hyderabad.
- 49) The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
- 50) The Secretary, Advocates Clerks Association, High Court of A.P., Hyderabad.
- 51) The Secretary, A.P. State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.
- 52) The General Secretary, A.P. Judicial Class IV Employee's Association, c/o District Court, Chittoor.

53) The Secretary to Government, Home(Courts) Department, Hyderabad.

54) The Director, A. P. Judicial Academy, Secunderabad.

55) The Commissioner, Information & Public Relations, Hyderabad.

(with a request to publish the notification in all local dailies)

56) The Director, All India Radio, Public Gardens, Hyderabad

57) The Director, Doordarshan Kendra, Ramanthpur, Hyderabad.

} With a request for making
necessary announcement

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58) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.

} For publication in
the News paper

59) The Overseer, High Court of A.P., Hyderabad.

60) SPARE.